

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Subject: Disposal of the Old Cases.

ORDER

No: 1415 of 2023/RG/GS

Dated: 05.12.2023

Recognising the urgency and importance of clearing long pending cases and as per the directives of the Hon'ble Supreme Court of India in this regard, Hon'ble the Chief Justice, High Court of J&K and Ladakh, has been pleased to initiate a crucial step to clear the backlog of unresolved cases pending for more than 20 years at the first instance and as such in supersession of all previous orders on the captioned subject, it is hereby ordered that the following old cases pending for more than 20 years in the Jammu & Srinagar Wings of the High Court of J&K and Ladakh, are assigned to the specific Hon'ble Judges for hearing **on day to day basis**, irrespective of change of roster of the Hon'ble Judges, and if so required, the cases may be heard through virtual/hybrid mode.

Ld. Advocates are requested to assist and cooperate for ensuring speedy and timely disposal of such cases.

Jammu Wing

S. No	TYPE	NO	YEAR	PETITIONER	RESPONDENT	NEXT DATE / LAST DATE	NATURE	BENCH / ASSIGNED TO
1	SWP	2891	2002	GOPAL DASS	UNION OF INDIA	LISTED ON 05.12.2023 BEFORE HON'BLE MR. JUSTICE RAJNESH OSWAL.	FINAL HEARING	Hon'ble Mr. Justice Rajnesh Oswal.
2	SWP	1163	2003	P.K.SUNIL	UNION OF INDIA	LISTED ON 05.12.2023 BEFORE HON'BLE MR. JUSTICE RAJNESH OSWAL.	FINAL HEARING	Hon'ble Mr. Justice Rajnesh Oswal.
3	OWP	1073	2002	MOHD. PARVEZ AND ORS.	CUSTODIAN EVACUEE PROPERTY AND ORS.	LAST LISTED ON 19.09.2023 Alongwith connected matters.	FINAL HEARING	Hon'ble Mr. Justice Vinod Chatterji Koul.
4	CPO WP	191	2001	VARINDER SUDAN	GULZAR AHMED QURESHI	NEXT DATE - .18.12.2023	FOR ORDERS NON FRESH	Hon'ble Mr. Justice Vinod Chatterji Koul.
5	SWP	1587	2002	MADAN LAL AND ORS.	STATE OF J AND K	NEXT DATE 16.02.2024	FINAL HEARING	Hon'ble Mr. Justice Puncet Gupta.
6	SWP	37	2003	M.APPA RAO	UNION OF INDIA AND ORS.	NEXT DATE - 12.12.2023	FINAL HEARING	Hon'ble Mr. Justice Puncet Gupta.

7	OWP	1033	2000	RANI KOUR AND OTHERS	STATE OF J AND K AND ANR.	CONNECTED WITH OWP NO.458/2004 AND OWP NO.837/2009. RESERVED FOR JUDGMENT BY HON'BLE MR. JUSTICE RAHUL BHARTI.	FOR JUDGMENT	Hon'ble Mr. Justice Rahul Bharti.
8	OWP	647	1996	RAVI KUMAR AND ORS.	STATE OF J AND K AND ORS.	HEARD IN PART BY HON'BLE MR. JUSTICE RAHUL BHARTI. LAST LISTED ON 22.08.2023.	FINAL HEARING	Hon'ble Mr. Justice Rahul Bharti.
9	OWP	97	1979	SYED LUTUFULLAH SHAH	A.H KRIAPAK	ALREADY ASSIGNED TO HON'BLE MR. JUSTICE SANJEEV KUMAR LAST LISTED ON 23.11.2023. CONNECTED WITH OWP NO.441/2013.	FINAL HEARING	Hon'ble Mr. Justice Wasim Sadiq Nargal
10	OWP	122	2002	ADM. JAMMU MUNICIPALITY AND ANR.	SURAT SINGH AND ANR.	HEARD IN PART BY HON'BLE MR. JUSTICE WASIM SADIQ NARGAL. LAST LISTED ON 11.09.2023	FINAL HEARING	Hon'ble Mr. Justice Wasim Sadiq Nargal
11	SWP	2026	2000	KEHAR SINGH AND OTHERS	JAMMU RURAL BANK AND OTHERS.	ADMITTED ON 24.08.2020.	FINAL HEARING	Hon'ble Mr. Justice Rajesh Sekhri
12	SWP	1327	2002	CITIZENS' CO-OPERATIVE BANK LTD.	MEMBER SPL. TRIBUNAL AND ORS.	CONNECTED WITH SWP 1343/2002. NEXT DATE - 12.12.2023	FINAL HEARING	Hon'ble Mr. Justice Rajesh Sekhri.

Srinagar Wing

S. No	TYPE	NO	YEAR	PETITIONER	RESPONDENT	NEXT DATE / LAST DATE	NATURE	BENCH / ASSIGNED TO
1	OWP	5	1998	MST.KUKLI AND ORS.	SUSHIL KUMAR	NEXT DATE - 11.12.2023	FINAL HEARING	Hon'ble Mr. Justice Atul Sreedharan.
2	OWP	140	1998	INHABITANTS OF BHAGAT-I-BARZULLA	ADMINISTRATOR SRINAGAR MUNICIPALITY		FOR ADMISSION	Hon'ble Mr. Justice Atul Sreedharan.
3	SWP	354	1994	DR.B.A.WANI	STATE OF J AND K AND ORS.	NEXT DATE - 22.12.2023	FINAL HEARING	Hon'ble Mr. Justice Sanjeev Kumar
4	OWP	639	1998	MIR MUDASSIR AND ORS.	STATE OF J AND K AND ORS.	06.10.2023	FOR ADMISSION	Hon'ble Mr. Justice Sanjeev Kumar
5	OWP	114	1990	MOHD.KHALIL QAZI AND ANR.	STATE OF J AND K AND ANR.	NEXT DATE - 05.12.2023	FINAL HEARING	Hon'ble Ms. Justice Sindhu Sharma
6	OWP	486	1999	MANMOHAN SINGH GAURI	STATE OF J AND K AND ORS.	NEXT DATE - 05.03.2024 Alongwith connected matters	FINAL HEARING	Hon'ble Ms. Justice Sindhu Sharma
7	OWP	648	1993	CUSTODIAN EVACUEE PROPERTY (STATE GOVT.)	STATE OF J AND K AND ORS.	NEXT DATE - 07.12.2023	FOR ORDERS NON FRESH	Hon'ble Mr. Justice Sanjay Dhar
8	OWP	706	1999	BAKSHI MUNIR AND ORS.	STATE OF J AND K AND ORS.	RESERVED FOR JUDGMENT BY HON'BLE MS. JUSTICE SINDHU SHARMA	RESERVED FOR JUDGMENT	Hon'ble Mr. Justice Sanjay Dhar
9	OWP	1856	1991	IQBAL MUBARAK KHANYARI AND ORS.	STATE OF J AND K AND ORS.	NEXT DATE - 05.12.2023	FINAL HEARING	Hon'ble Mr. Justice Javed Iqbal Wani

10	MA	88	2000	CONSERVATOR OF FOREST KASHMIR SOUTH CIRCLE.	MOHD.IQBAL AND ORS.	NEXT DATE -- 08.02.2024	FINAL HEARING	Hon'ble Mr. Justice Javed Iqbal Wani
11	OWP	926	1997	GHULAM NABI SHAWAL AND ANR.	UNION OF INDIA AND ORS.	NEXT DATE - 07.12.2023	FINAL HEARING	Hon'ble Mr. Justice Mohd. Akram Chowdhary
12	OWP	574	1999	UNIVERSITY OF KASHMIR	PROF.GH.NABI SIDIQI AND ORS.	NEXT DATE - 07.12.2023	FINAL HEARING	Hon'ble Mr. Justice Mohd. Akram Chowdhary

By order.

(Shahzad Azeem)
Registrar General

Dated: 07.12.2023

No: 53304-40-RG/GS

Copy of the above forwarded to:

1. Advocate General, UT of J&K, Srinagar/Jammu for information.
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
3. Secretary to Hon'ble Mr/Ms. Justice _____
.....for information of their Lordships.
4. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
5. Director, J&K Judicial Academy, Jammu.
6. Registrar Rules, High Court of J&K and Ladakh.
7. Registrar Inspection, High Court of J&K and Ladakh, Jammu
8. Registrar IT, High Court of J&K and Ladakh, Jammu.
9. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
10. Joint Registrar (Judicial/Protocol), High Court of J&K and Ladakh, Jammu/Srinagar
.....for information.
11. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of the High Court.
12. Incharge Library, High Court of J&K, and Ladakh, Jammu/Srinagar for information and maintaining the record of the same.
13. Office file.

Registrar General